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													Alliexule /	
Name of the Corporate Debtor				MPS Car Care & Services Private Limited										
Date of commencement of CIRP 11/04/2023 (order received on 15/05/2023)														
List of	creditors as on			07-06-2023	7-06-2023									
List of operational creditors (Government dues)														
(Amount in Rs.)														
SI. No.	Details of claimant Details o		Details of	claim received Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any		
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Whether related	% voting share in	contingent claim	mutual dues,	not admitted	under		
					admitted		party?	CoC, if applicable		that may be set		verification		
										off				
1	Employees' State	ESIC	29-05-2023	24,61,195	7,19,969	ESIC dues	No	100%	-	-	-	17,41,226	Since there is no	
	Insurance Corporation,												financial debt, CoC has	
	Pune												been constituted	
													consisting of OCs	

24,61,195 7,19,969 - - - 17,41,226